Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Staunch Natural Resources Private Limited Date of Commencement of Liquidation: 27-10-2023; List of Stakeholders as on Date: 01-02-2025; Name of IP: Mr. Mukesh Khathuria; Process Number: 1; Last 5 digitof registration number: 11925

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	2	1707715	2	1707715				NA
2	Liquidation costs incurred till date	1	256932	1	256932				NA
3	Secured financial creditors	1	442169730	1	442169730				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	577737001	3	577737001				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	114372244	4	114372244				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		11	1136243622	11	1136243622				